

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-209
IB - 3494/ND/2019

IN THE MATTER OF:

Hindustan Automotive Store

Vs

Miric Biotech Ltd

...Applicant

...Respondent

SECTION

Under Section-7 of IBC

Order delivered on 07.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

:

For the Respondent

: Adv. Abhishek Proxy Counsel, Adv. Shruti

ORDER

Ld. Counsel for the CD has put in appearance. None present on behalf of appellant. Reply and affidavit of service has been filed by the CD. The same are on record. List the case for final hearing on **28.02.2020**.

sd/-

(K.K. VOHRA)
MEMBER (T)

sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Lalit)